

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/71(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	GENA MARKETING PRIVATE LIMITED VS SITALAMATA OIL MILL PRIVATE LIMITED
UNDER SECTION	SEC. 59

Appearances (via video conferencing/physically)

Mr. Dripto Majumdar, Adv. : For Appellants
Mr. A. Upadhyay, Adv.

ORDER

1. Ld. Counsel for the Appellants present.
2. Ld. Counsel appearing for Appellants seeks two weeks further time to comply order dated 5th of February, 2024. Final opportunity of one week is allowed.
3. Post this matter on **20/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)